

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/6265/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 3rd July, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/4547, dated 19.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.07.2024, along with station leave permission, from the morning till the evening of 24.07.2024**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Civil Judge (Sr. Dvn.) & Assistant Sessions Judge, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/6266/A, dated 3.8.2024
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
